

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART - I

### BUDGET SESSION

TUESDAY 17<sup>th</sup> MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 p.m.

The day was allotted for Private Members' Business.

1. **Questions:**

Questions Nos. 77-87 were taken up and disposed off.

(At 11 a.m., Shri Ronnie V. Lyngdoh was in the Chair).

2. **Motions:**

- a. Motion No.7 – Shri John Leslee K. Sangma, MLA,** “This House do now discuss the failure of the Government to protect the lives and property of the citizens during the flood that devastated Garo Hills in the Month of September 2014”.

The hon'ble Member had moved the Motion on 12.03.15, and he continued with his speech.

Other Members who participated were Shri James K. Sangma, Dr. Jemino Mawthoh, Shri Saleng A. Sangma and Shri K. P. Pangniang.

Dr. R. C. Laloo, Deputy Chief Minister replied.

- b. Motion No.8 – Dr. Jemino Mawthoh, MLA,** “This House do now discuss the illegal encroachment along the Wah Umkhrah”.

The Hon'ble Chairman informed the House that this Motion will not be taken up for discussion as the subject matter of the Motion is pending before the National Green Tribunal Circuit Bench and the High Court, as per information received from Urban Affairs Department.

:2:

Dr. Jemino Mawthoh requested only to know the status of the case from the Minister in-charge.

Dr. Ampareen Lyngdoh, Minister briefly made a statement.

(At 1.07 p.m., Hon'ble Speaker was in the Chair).

- c. Motion No.9 – Shri K. P. Pangniang, MLA,** “This House do now discuss the protracted boundary dispute between Meghalaya and Assam and how to solve it”.

The Member moved the Motion and initiated discussion.

Dr. Mukul Sangma, Chief Minister replied.

- d. Motion No. 10 – Shri Paul Lyngdoh, MLA,** “This House do now discuss the corrupt and inept administration of the PDS system in the State leading to unprecedented leakage in its distribution”.

The Member moved the Motion and initiated discussion.

(At 1.40 p.m., the Hon'ble Speaker interrupted and announced that there is lack of quorum inside the House, and Business was suspended for some time)

(Bell was rung)

Business was resumed again at 1.43 p.m. after there was quorum inside the House.

Shri Paul Lyngdoh, MLA continued with his speech on the Motion.

Shri James K. Sangma, MLA also participated in the Motion.

The Member was continuing with his speech and has not concluded.

### 3. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 18<sup>th</sup> March, 2015.

*Dated Shillong,  
the 17<sup>th</sup> March, 2015*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly*